

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(12) C.P.(IB)-3484(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES: Indiabulls Consumer Finance Limited

V/s

Apollo Soyuz Electricals Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. Learned Counsel for the Corporate Debtor seeks time to file reply in the present Petition. At request seven days' time is granted to file reply in Petition. Copy of the reply shall be served in advance on the Counsel for the Financial Creditor before the next date of hearing.
3. List this matter on **20.03.2020** for final hearing.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

19.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**